

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-07-2024 AT 10:30 AM**

**CP(IB) No. 125/59/HDB/2024**  
u/s. 59 of IBC, 2016

**IN THE MATTER OF:**

Mr. Mali Reddy Ramana Reddy, Liquidator in the matter of M/s. Systopia India Pvt Ltd. (in Voluntary Liquidation) **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned PCS Mr Lokesh Agarwal, for petitioner present physically.  
Issue Notice to the ROC, Telangana by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the ROC, Telangana within 10 days' time. Posted to 21.08.2024 for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**